

**Laser Technique for Eye and Dental Operation**

4831. SHRI MADHAV RAO PATIL :  
SHRI ASHOK NAMDEORAO MOHOL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the name of Government/Recognised/Private hospitals and clinics in the capital where Eximer/Lasic Laser Technique for eye operation and Laser Technique for dental problems are available;

(b) whether this facility is reimbursable under CGHS, in case such treatment is taken in private hospital/clinic by the CGHS beneficiary;

(c) if so, the details thereof; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) The procedure of Eximer/Lasic Laser Technique for eye operation and Laser Technique for dental problems has not been included in the list of approved procedures under CGHS and hence the expenditure incurred on these account is not reimbursable to CGHS beneficiaries under the CGHS Rules.

(c) In view of the position stated at (a) and (b) above, the question does not arise.

(d) The procedures have not been recognised under CGHS so far.

**Overcharge from Sale of Petrol**

4832. SHRI G.M. BANATWALLA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total amount of overcharge collected from sale of petrol consequent to confusion after the presentation of the Budget for 1998-99, State-wise; and

(b) the decision of the Government regarding refund or utilization of the over-charges?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH

KUMAR GANGWAR) : (a) and (b) Information is being collected and will be laid on the Table of the House.

**Opening of Sub ESIC Office**

4833. SHRI VIJAY SANKESHWAR : Will the Minister of LABOUR be pleased to state:

(a) the reasons for the delay in opening the sub-regional office of ESIC, at Hubli, Karnataka; and

(b) the action proposed to be taken by the Government to expedite the opening of this office at Hubli?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) The ESI Corporation has already issued orders for opening a Sub-Regional Office of the ESIC at Hubli. The preliminary arrangement like biring of accommodation posting of officials, procurement of furniture etc. is already being completed for commencement of work in the Sub-Regional Office at Hubli.

**Reservation for the Handicaps**

4834. SHRI R. SAMBASIVA RAO :  
DR. T. SUBBARAMI REDDY :  
SHRI SUSHIL CHANDRA VARMA :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Union Government had announced 3% reservation for the handicaps in all the departments of Central Government, State Governments and the public Sectors;

(b) if so, the details thereof indicating the number of handicaps given employment in those departments during the last three years;

(c) the steps taken by the Government to formulate any scheme in view of the increasing number of such persons; and

(d) the budget allocation made by the Government during 1997-98 and 1998-99?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Yes, Sir.